

COUNT N DENIER (INDIA) LIMITED

Registered Office: 22, Sharda Bhawan, Nanda Patkar Marg, Nehru Road, Vile Parle (East), Mumbai-400 057

OPEN OFFER FOR ACQUISITION OF 7,80,000 EQUITY SHARES FROM THE SHAREHOLDERS OF COUNT N DENIER (INDIA) LIMITED (THE "TARGET COMPANY") BY MR. GAUTAM MOHAN DESHPANDE (THE "ACQUIRER")

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited, on behalf of Mr. Gautam Mohan Deshpande (the "Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011. The detailed public statement with respect to the aforementioned offer was made on December 26, 2012 in the Financial Express (English) – All Editions, Jansatta (Hindi) - All Editions and Nav Shakti (Marathi) – Mumbai Edition.

1.	Name of the Target Company	:	Count N Denier (India) Limited
2.	Name of Acquirer	:	Mr. Gautam Mohan Deshpande
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	Purva Sharegistry (India) Private Limited
5.	Offer Details		
	a) Date of Opening of the Offer	:	Wednesday, February 27, 2013
	b) Date of Closure of the Offer	:	Tuesday, March 12, 2013
6.	Date of payment of consideration	:	As per the schedule of activities, the last date for payment of consideration was Tuesday, March 26, 2013
7.	Details of Acquisition		

Sl. No.	Item	Proposed in the Offer document		Actuals	
7.1	Offer Price	Rs.1.50 per fully paid up equity share of Rs. 10/- each		Rs.1.50 per fully paid up equity share of Rs. 10/- each	
7.2	Aggregate number of Equity Shares tendered	7,80,000		Nil	
7.3	Aggregate number of Equity Shares accepted	7,80,000		Nil	
7.4	Size of the Offer (Rs.)(Number of Equity Shares multiplied by Offer Price per Equity Share)	11,70,000		Nil	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil		Nil	
7.6	Equity Shares acquired by way of Agreements				
	● Number	14,47,400		14,47,400	
	● % of fully diluted equity share capital	48.25%		48.25%	
7.7	Equity Shares acquired by way of Open Offer				
	● Number	7,80,000		Nil	
	● % of fully diluted equity share capital	26.00%		-	
7.8	Equity Shares acquired after Detailed Public Statement	Nil		Nil	
7.9	Post Offer shareholding of Acquirer				
	● Number	22,27,400		14,47,400	
	● % of fully diluted equity share capital	74.25%		48.25%	
7.10	Pre & Post Offer shareholding of Public				
	● Number	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
		15,52,600	772,600	15,52,600	772,600
	● % of fully diluted equity share capital	51.75%	25.75%	51.75%	25.75%

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011.

A copy of this Post Offer Public Announcement will be available on the websites of SEBI, BSE Limited and Ahmadabad Stock Exchange Limited and the registered office of the Target Company.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer

	MICROSEC CAPITAL LIMITED Azimganj House 2nd Floor 7 Camac Street Kolkata - 700 017 Tel: +91-33-2282 9330 (5 Lines) Fax: +91-33-2282 9335 E-mail: mgoenka@microsec.in Website: www.microsec.in Contact Person : Mr. Manav Goenka
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Place : Kolkata

Dated : March 29, 2013